

(ख) यदि हाँ, तो इस मामले में क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) सरकार के पास ऐसी कोई सूचना नहीं है ।

(ख) प्रश्न नहीं उठता ।

विदेशी धर्म प्रचारक

5636. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आसाम, केरल, जम्मू तथा काश्मीर और उत्तर प्रदेश के राज्य सरकारों तथा केन्द्रीय सरकार ने 1963 से फरवरी, 1968 तक कितने विदेशी धर्मप्रचारकों को उन राज्यों को छोड़ कर चले जाने के नोटिस दिये हैं;

(ख) इन में से कितने धर्मप्रचारकों ने इन प्रदेश का पालन किया है ; और

(ग) जिन्होंने इन प्रदेशों का पालन नहीं किया है उनके विरुद्ध उन राज्य सरकारों तथा केन्द्रीय सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) सूचना एकत्रित की जा रही है और सदन के सभा-पटल पर रख दी जायगी ।

Scheme for Preparation of Monography for Scheduled Castes and Scheduled Tribes

5637. SHRI P. R. THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about then years back, a scheme was evolved to prepare monography on each of the Scheduled Castes and Scheduled Tribes;

(b) Whether as an ancillary to the 1961 Census special studies were undertaken in regard to the preparation of ethnographic notes on Scheduled Castes and Scheduled Tribes;

(c) if so, the total number of ethnographic notes prepared and published so far for each State;

(d) the names of the Castes and Tribes in West Bengal for whom such notes have so far been prepared and published; and

(e) whether recognised social leaders and scholars from the concerned communities were consulted for collecting data for preparing the ethnographic notes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). The Central Advisory Board for Scheduled Castes and Scheduled Tribes recommended on the 14th April, 1959, that steps should be taken for preparation of ethnographic note on each Scheduled Caste and Scheduled Tribes. Although some preparatory steps were initiated then, the work could actually be taken after the 1961 Census as an ancillary study thereof. In 1966 the frame for preparation of the ethnographic notes in a systematic manner was evolved.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-658/68.]

(d) Ethnographic notes on three Scheduled Tribes, namely, Savar, Kora and Tiyyar have been prepared. These are yet to be published.

(e) The studies are conducted according to the methodology of ethnographic science. For such studies people belonging to different strata of the society including the social leaders and scholars are consulted.